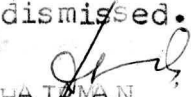



| Serial No. of Order | Date of Order | Order with Signature | Office note as to action (if any) taken on order |
|---------------------------|------------------|--|--|
| 17 | 17.4.95 | Adjourned to 18.4.1995. VICE-CHAIRMAN <i>[Signature]</i> MEMBER (ADMINISTRATIVE) | 28 |
| 18 | 18.4.95 | Adjourned to 19.4.1995. VICE-CHAIRMAN <i>[Signature]</i> MEMBER (ADMINISTRATIVE) | |
| 19 | 19-4-95 | Adjourned to next week. Vice-Chairman <i>[Signature]</i> Member (Admn.) | |
| 20 | 26.4.95 | <p>The only grievance of the petitioner is that no Circle Relaxation Committee was constituted to relax the qualification as required for appointment to the post of Extra Departmental Branch Post Master. The petitioner has challenged the appointment of Respondent 3 who has been appointed as E.D.B.P.M. on compassionate grounds and the only lacuna that the petitioner wants to urge before us is the want of recommendations of Circle Relaxation Committee. However, on behalf of the respondents the report regarding approval of the Relaxation Committee was placed before us and we find that Respondent 3 was recommended by the Relaxation Committee</p> | |

26

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| Serial No. of Order | Date of Order | Order with Signature | Office note and action (if any) taken on order |
|---------------------------|------------------|---|--|
| .. 20 | | <p>and appointed on relaxations of the conditions on compassionate grounds.</p> <p>That being so we find no merit in this application and the same is dismissed.</p> <p> VICE-CHAIRMAN</p> <p> MEMBER (ADMINISTRATIVE)</p> | |